

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).7963/2023

(Arising out of impugned final judgment and order dated 23-08-2022 in RFA No.13554/2018 passed by the High Court Of Punjab & Haryana At Chandigarh)

HORRMAL SINCE DECEASED THROUGH HIS LRS & ORS.

Petitioner(s)

VERSUS

STATE OF HARYANA & ORS.

Respondent(s)

([PART HEARD BY: HON. SURYA KANT AND HON. K.V. VISWANATHAN, JJ.]
IA No. 65626/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(C) No. 15090-15091/2023 (IV-B)

SLP(C) No. 15089/2023 (IV-B)

SLP(C) No. 9185-9186/2023 (IV-B)

SLP(C) No. 15082-15088/2023 (IV-B)

(IA No. 120914/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15081/2023 (IV-B)

SLP(C) No. 11052/2023 (IV-B)

(IA No. 91553/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9176-9182/2023 (IV-B)

(IA No. 64337/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4876/2023 (IV-B)

(IA No. 50392/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16148/2023 (IV-B)

(IA No.95166/2023-CONDONATION OF DELAY IN FILING)

SLP(C) No. 15095/2023 (IV-B)

SLP(C) No. 15093-15094/2023 (IV-B)

(IA No. 113154/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19163/2023 (IV-B)
(IA No. 161151/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16147/2023 (IV-B)
(FOR ADMISSION and IA No.134349/2023-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 9187-9191/2023 (IV-B)
(IA No. 69887/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 7111-7114/2023 (IV-B)

SLP(C) No. 12218-12219/2023 (IV-B)

SLP(C) No. 7115-7121/2023 (IV-B)

SLP(C) No. 10896-10905/2023 (IV-B)
(IA No. 84787/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19996/2023 (IV-B)
(IA No. 174780/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20619/2023 (IV-B)
(IA No. 175407/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19130/2023 (IV-B)
(IA No. 161006/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19995/2023 (IV-B)

SLP(C) No. 16142-16145/2023 (IV-B)
(IA No.122035/2023-CONDONATION OF DELAY IN FILING and IA No.122032/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122025/2023-APPLICATION FOR SUBSTITUTION and IA No.122023/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.122037/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS and IA No.122030/2023-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No.122027/2023-APPLICATION FOR ABATEMENT)

SLP(C) No. 9714-9715/2023 (IV-B)
(IA No.79136/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No.15079-15080/2023 (IV-B)
(IA No. 119946/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9184/2023 (IV-B)
(IA No. 70434/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9183/2023 (IV-B)
(IA No. 67382/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 9454/2023 (IV-B)
(IA No. 78344/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16149/2023 (IV-B)
(IA No.111061/2023-CONDONATION OF DELAY IN FILING and IA No.111062/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111060/2023-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

Diary No(s). 31546/2023 (IV-B)
(IA No.37025/2024-CONDONATION OF DELAY IN FILING and IA No.37028/2024-EXEMPTION FROM FILING O.T. and IA No.37030/2024-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

Diary No(s). 31567/2023 (IV-B)
(FOR ADMISSION and I.R. and IA No.35488/2024-CONDONATION OF DELAY IN FILING and IA No.35504/2024-APPLICATION FOR SUBSTITUTION and IA No.35513/2024-SETTING ASIDE AN ABATEMENT and IA No.35493/2024-EXEMPTION FROM FILING O.T. and IA No.35524/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.35496/2024-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS and IA No.35519/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT)

SLP(C) No. 20560/2023 (IV-B)
(IA No. 177932/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 38885/2023 (IV-B)
(IA No.224235/2023-CONDONATION OF DELAY IN FILING and IA No.224247/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 48155/2023 (IV-B)
(FOR ADMISSION and I.R. and IA No.19929/2024-CONDONATION OF DELAY IN FILING and IA No.19930/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.19932/2024-APPLICATION FOR SUBSTITUTION and IA No.19934/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.19936/2024-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS and IA No.19935/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No.19933/2024-APPLICATION FOR ABATEMENT)

Diary No(s). 52730/2023 (IV-B)
(IA No.34461/2024-CONDONATION OF DELAY IN FILING and IA No.34460/2024-CONDONATION OF DELAY IN REFILEING/CURING THE DEFECTS)

SLP(C) No. 21685-21686/2022 (IV-B)
(IA No. 184806/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21832-21833/2022 (IV-B)
(IA No. 186272/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23820-23821/2022 (IV-B)

SLP(C) No. 19127/2023 (IV-B)
(IA No. 159085/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19126/2023 (IV-B)

SLP(C) No. 19128-19129/2023 (IV-B)

SLP(C) No. 17847/2023 (IV-B)

SLP(C) No. 22476-22477/2022 (IV-B)
(IA No. 189922/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1066-1067/2023 (IV-B)

SLP(C) No. 23835-23864/2022 (IV-B)
(IA No. 183244/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1070-1071/2023 (IV-B)

SLP(C) No. 6711/2023 (IV-B)

SLP(C) No. 19125/2023 (IV-B)
(IA No. 159161/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1068-1069/2023 (IV-B)

SLP(C) No. 16146/2023 (IV-B)
(FOR ADMISSION and IA No.134445/2023-CONDONATION OF DELAY IN REFILE/CURING THE DEFECTS)

SLP(C) No. 617-618/2023 (IV-B)
(IA No. 203290/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 46-52/2023 (IV-B)

SLP(C) No. 24189-24190/2022 (IV-B)

SLP(C) No. 608/2023 (IV-B)
(IA No. 196903/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 24109-24110/2022 (IV-B)

SLP(C) No. 612-613/2023 (IV-B)
(IA No. 203861/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 203860/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24167-24168/2022 (IV-B)

SLP(C) No. 1712/2023 (IV-B)
(IA No. 769/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 767/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16141/2023 (IV-B)
(IA No.95055/2023-CONDONATION OF DELAY IN FILING)

SLP(C) No. 1977-1978/2023 (IV-B)
(IA No. 9062/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 9060/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23874-23875/2022 (IV-B)
(IA No. 190954/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4936-4942/2023 (IV-B)

SLP(C) No. 5169-5172/2023 (IV-B)

SLP(C) No. 24024-24046/2022 (IV-B)

SLP(C) No. 23868-23871/2022 (IV-B)
(IA No. 182984/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2584-2585/2023 (IV-B)
(IA No. 13782/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 615-616/2023 (IV-B)
(IA No. 203040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 203039/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23659-23662/2022 (IV-B)

SLP(C) No. 1710-1711/2023 (IV-B)
(IA No. 1222/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 1224/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4548-4549/2023 (IV-B)
(IA No. 204443/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 204444/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4547/2023 (IV-B)

SLP(C) No. 3130-3131/2023 (IV-B)
(IA No. 2935/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2586-2587/2023 (IV-B)

SLP(C) No. 1984-1985/2023 (IV-B)
(IA No. 4417/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 4416/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1979-1980/2023 (IV-B)
(IA No. 3728/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1974-1975/2023 (IV-B)
(IA No. 3139/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1981-1982/2023 (IV-B)
(IA No. 2592/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4944/2023 (IV-B)
(IA No. 42285/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 1991-1992/2023 (IV-B)

SLP(C) No. 3163-3164/2023 (IV-B)
(IA No. 19002/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2578-2579/2023 (IV-B)

SLP(C) No. 3155-3156/2023 (IV-B)
(IA No. 24057/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4546/2023 (IV-B)

SLP(C) No. 3136-3142/2023 (IV-B)
(IA No. 20971/2023 - DELETING THE NAME OF PETITIONER/RESPONDENT)

SLP(C) No. 5594-5595/2023 (IV-B)

SLP(C) No. 1968-1969/2023 (IV-B)
(IA No. 5577/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 5574/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2581/2023 (IV-B)

Date : 08-05-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. A. Venayagam Balan, AOR
Mr. Gaurav Pal, Adv.
Mr. R.V. Kameshwaran, Adv.

Mr. Narender Hooda, Sr. Adv.
Mr. Pardeep Dahiya, Adv.
Ms. Mahima Benipuri, Adv.
Mr. Deepak Goel, AOR

Mr. C. M. Sundaram, Adv.
Mr. Ashray Behura, Adv.
Mr. Kiritkumar Govindlal Sheth, Adv.
Mr. Deepak Parashar, Adv.
Mr. Prakhar Singh, Adv.
Mr. Puneet Thakur, Adv.

Mr. Dipak Kumar Jena, AOR
Mr. Prasanna Kumar Parhi, Adv.
Mr. R.K. Poswal, Adv.
Ms. Ranjita Dhal, Adv.
Mr. Pradeep Kumar Verma, Adv.
Mr. Parmod Kumar, Adv.
Mr. Pramod Kumar, Adv.
Mr. Raj Sekhar Jena, Adv.
Ms. Sandhya Mishra, Adv.

Mr. Siddharth Mittal, AOR

Mr. N.S. Dalal, Adv.
Mr. Sanjay Tyagi, Adv.
Mr. Alok Kumar, Adv.
Mr. Rahul Kulhare, Adv.
Mr. Tanishq Tyagi, Adv.
Ms. Rachana Dalal, Adv.
Mr. Anshuman Nayak, Adv.
Mr. Yash Joshi, Adv.
Mr. Kunal Raikwar, Adv.
Ms. Sweta Kadyan, Adv.
Mr. Devesh Pratap Singh, AOR

Ms. Disha Singh, Adv.
Mr. S.K. Pabbi, Adv.
Mr. Shivendu Gaur, Adv.
Ms. Nidhi Sharma, Adv.
Ms. Nisha Sharma, Adv.
Mr. Ajay Kumar Singh, AOR

Mr. Somvir Singh Deswal, Adv.
Mr. Manoj Kumar, Adv.
Mr. Kuldeep Singh Bhakar, Adv.
Mr. Neeraj Singh, Adv.
Mr. Diwan Singh Chauhan, Adv.
Ms. Amit Kumari Saroha, Adv.
Mr. Nischal Kumar Neeraj, AOR

Mr. Davesh Bhatia, AOR

Mr. Satish Kumar, AOR
Mr. Rakesh Dahiya, AOR

Mr. Aditya Singh, AOR
Mr. Shubham Singh, Adv.
Mr. Kamal Kishor, Adv.
Mr. Aditya Kumar, Adv.
Ms. Sheetal Sain, Adv.

Mr. Gagan Gupta, AOR
Ms. Riddhi Sancheti, AOR

Mr. Sunil Dalal, Sr. Adv.
Ms. Manisha Saroha, Adv.
Mr. Nikhil Beniwal, Adv.
Mr. Navish Bhati, Adv.
Mr. Mahabir Singh, Adv.
Ms. Rakhi Ray, AOR

Mr. Ashok Anand, AOR
Mr. Karan Singh Dalal, Adv.
Mr. Raunaq Dalal, Adv.
Mr. Deepkaran Dalal, AOR

Mr. Gagan Gupta, Sr. Adv.
Mr. Ananta Prasad Mishra, AOR
Mr. Saurabh Gupta, Adv.
Mr. Jasbir Singh, Adv.

For Respondent(s) Mr. Vikramjit Banerjee, A.S.G.
Mr. Samar Vijay Singh, AOR
Mr. Keshav Mittal, Adv.
Ms. Sabarni Som, Adv.
Mr. Fateh Singh, Adv.

Mr. Parminder Singh Bhullar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Post these matters tomorrow i.e., 09.05.2024.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)